

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1198(KB)2018
IA(I.B.C)/795(KB)2023,
IA(I.B.C)/1624(KB)2023,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ASSEST RECONSTRUCTION COMPANY [INDIA] LIMITED VS DAGAON [INDIA] PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pratik Ghose, Adv.] For the Monitoring Committee
Mr. Avishek Roy Chowdhury, Adv.]

Mr. Prithwish Roy Chowdhury, Adv.] For the Successful Resolution Applicant

Mr. Arun Kumar Gupta, CA] For the Erstwhile RP Bimal Agarwal
Mr. Siddhant Makkar, Adv.]

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. **IA(I.B.C)/795(KB)2023:**
 - a. Ld. Counsel appearing for Successful Resolution Applicant in IA(I.B.C)/1624(KB)2023 as well as IA(I.B.C)/795(KB)2023 submits that due to filing of IA(I.B.C)/1624(KB)2023 which is comprehensive one, IA(I.B.C)/795(KB)2023 has become infructuous.
 - b. Therefore, this application is dismissed as withdrawn.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**